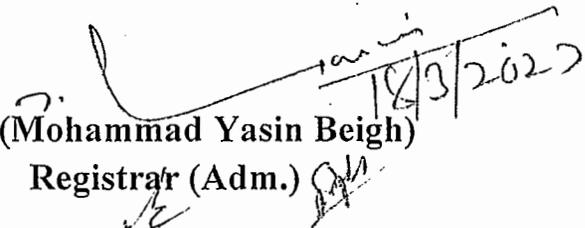


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

CORRIGENDUM

Please read "LUDNA" instead of LUNDA mentioned in the Residential Particulars of Ms. Ather Farooq, Advocate enrolled under Roll No. JK-544/2022 issued vide Provisional Enrolment Notification No.1800 of 2022/RG/LP dated 11.11.2022.


(Mohammad Yasin Beigh)
Registrar (Adm.)

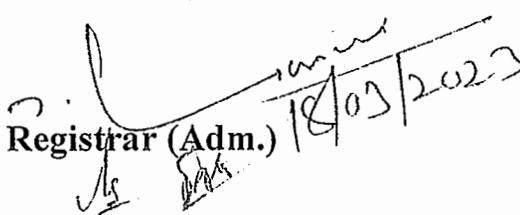
No. 2293. 98/RG/LP

Dated 18/03/2023

Copy forwarded to the:-

1. Principal District & Sessions Judge, Baderwah.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President District Bar Association, Doda.
5. ✓ CPC e-Courts, High Court of J&K and Ladakh, Jammu for uploading on the website
6. Ms. Ather Farooq, Advocate D/O ShriFarooq Ahmed R/O Ludna, Tehsil Gundna, District Doda, A/P Mirza Lane Bathindi, Jammu.

.....for information and necessary action.


Registrar (Adm.)